

**Details of Designated persons relating to Internal Complaints
Committee regarding Judicial Officers in the State.**

Sl. No.	Name and Designation (Sri/Smt.)	Contact Number	E-mail
1.	Hon'ble Smt. Justice K.S.Mudagal	080-22954739	ksmj@hck.gov.in
2.	Administrative Judge of the District concerned and if the Chairperson is the Administrative Judge, any other Hon'ble Judge nominated by Hon'ble The Chief Justice		
3.	Registrar General, High Court of Karnataka	080-22954608	rghck.kar@nic.in
4.	Prl. Secretary to Government Law Department, Vidhana Soudha, Bengaluru	080-22353111	secy-law@karnataka.gov.in
5.	Smt. Pushpalatha B., Advocate	9845396746	pushpa6361@gmail.com

**Details of Designated persons relating to Internal Complaints
Committee regarding the staff of High Court of Karnataka.**

Sl. No.	Name and Designation (Sri/Smt)	Contact Number	E-mail
	Hon'ble Smt. Justice K.S. Mudagal	080-22954739	ksmj@hck.gov.in
	Registrar General, High Court of Karnataka.	080-22954608	rghck.kar@nic.in
	Saraswati Vishnu Kosandar, Registrar (Vigilance), High Court of Karnataka.	080-22954610	regvig@hck.gov.in
	E. Chandrakala, Registrar (Infrastructure and Maintenance), High Court of Karnataka.	080-22954137	reginfra@hck.gov.in
	Shweta Krishnappa, Additional Government Advocate.	9731294994	shweta.krishnappa@gmail.com